



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA

Ref: IRDAI/LIFE/CIR/MISC/109/8/2024

08 August 2024

To
All Life Insurers

Circular

Re: Submission of data by life Insurers to Insurance Information Bureau of India (IIBI)

- (1) All the life insurers are hereby directed to submit data to IIBI for the period and in the formats as specified in the table below by 30.09.2024.

Sr. No.	Category	Period	Format
1	Individual Life Insurance	2023-24	Annexure I
2	Individual Annuitant Policies	2016-24	Annexure II
3	Group Annuitant Policies	2016-24	Annexure III
4	Critical Illness Products	2019-24	Annexure IV
5	Group Credit Life	2020-24	Annexure V
6	Group Term Insurance	2020-24	Annexure VI
7	PMJJBY	2020-24	Annexure VII

- (2) The insurers shall continue to submit the data at annual frequency from FY2024-25 within a period of three months of completion of every Financial Year.

Repeal and Savings:

- (3) This Circular supersedes the following Circulars:

- Circular Ref. IRDA/SDD/MISC/CIR/228/11/2014, dated 19th November, 2014 for submission of Individual Life Data
- Circular Ref. IRDAI/ SDD/ Misc / CIR/ 228/08/2019, dated 08th August, 2019 for submission of Group Annuitants data
- Circular Ref. IRDAI/SDD/CIR/MISC/191/10/2019, dated 16th October, 2019 for submission of Critical Illness Policy data

This has the approval of the competent Authority.

कार्यकारी निदेशक (जीवन) / **Executive Director (Life)**